

HIGH COURT OF TRIPURA
AGARTALA

No.F.40 (1)-HCT/Judl/ROSTER/2017/ 3224

5th April, 2017

NOTIFICATION

It is hereby notified that the Division Bench comprising of Hon'ble the Chief Justice & Hon'ble Mr. Justice S. Talapatra will not sit today i.e., on 05.04.2017. Cases scheduled to be taken up by the aforesaid Division Bench as per the Daily Cause List for Wednesday, the 5th Day of April, 2017, published on 4th April, 2017, shall be listed before the Hon'ble Court on 07.04.2017 (Friday).

Hon'ble the Chief Justice will not sit in the Single Bench today i.e., on 05.04.2017. Cases scheduled to be taken up by the Single Bench of His Lordship as per the aforesaid Daily Cause List, except the Bail Application No.20 of 2017 shall be listed tomorrow i.e., on 06.04.2017.

Hon'ble Mr. Justice S. Talapatra will sit in the Single Bench today i.e., on 05.04.2017 at 10.30 AM and will take up the Bail Application No.20 of 2017 in addition to His Lordship's other matters as per the aforesaid Daily Cause list.

By order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

No.F.40 (1)-HCT/Judl/ROSTER/2017/ 3225 – 48

5th April, 2017

Copy to: –

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
14. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
15. The Assistant Registrar(s), High Court of Tripura, Agartala;
16. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
17. The Librarian-cum-RO, High Court of Tripura, Agartala;
18. The Superintendent(s), High Court of Tripura, Agartala;
19. The Court Master(s), High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
21. The Bench Clerk(s), High Court of Tripura, Agartala;
22. All the Bench Sections, High Court of Tripura, Agartala;
23. Notice Board of the Court-house; and
24. Order File.

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05/04/17
REGISTRAR (JUDICIAL)